

an>

Title: Need to reconsider local language criteria for recruitment in Regional Rural Banks.

SHRI TEJASVI SURYA (BANGALORE SOUTH): Mr. Speaker, Sir, I would like to draw the attention of this hon. House and also the Government of India to the repercussions of the change in the eligibility criteria for the examination held by the Institute of Banking Personnel Selection. In 2014 and prior to 2014, for the posts of Officer Scale-1 and Office Assistant Multipurpose for Regional Rural Banks, it was mandatory that the candidates, who apply for the examination, must profess proficiency in the local language.

I will read out a sentence from the 2014 notification. It said that the candidates will be required to submit information regarding local languages studied in Matriculation, 10+2, Graduation in the online application form. Good knowledge of the local language is a necessary requirement.

However, Sir, this requirement was changed after 2014. Post 2014, this change was made in the notification – “where the candidate does not meet the requirement of local language at the time of selection, he will be given a time of six months from the date of joining to acquire the proficiency. This period can be extended by the RRBs within the framework of rules and that extension can be upto one year.”

So, as a result of this change in the requirement of proficiency in local language, people who know the local language are not getting jobs in the rural banks in different parts of the country, more so in Karnataka.

I would just want to conclude by bringing to your notice the anomaly that this has created. Sir, from 2014 onwards - 64 per cent, 61 per cent and 81 per cent respectively - people who are outsiders are getting jobs in rural banks of Karnataka.

\*....\*My only request is that the youth of Karnataka should get employment opportunities in rural banks in Karnataka. Injustice should not be meted out to them. Therefore, the guidelines prior to the year 2014 should be implemented to ensure justice to Kannada youth and enable them to get employment opportunities. Youth of Karnataka voted the Bharatiya Janata Party and sent 25 Members to represent them in Lok Sabha. Hon. Prime Minister Narendra Modi Ji has always been inspiring the youth of Karnataka by making all efforts to instil confidence and thus, he retained their faith\*.

I urge the State Government to revert the notification. Sir, last week, there was a notification for this examination. I urge the Central Government to kindly revert to the status that existed prior to 2015-16 and the notification of 2014. Thank you for the opportunity.

**माननीय अध्यक्ष:**

कुँवर पुष्पेन्द्र सिंह चन्देल एवं

श्री एस.सी. उदासी को श्री तेजस्वी सूर्या द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।